

**DIVISION BENCH**

**ITEM NO.112**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.125/2024 & IA NO.170/2024 IN CP (IB) No.51/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S VIJAY PANDEY (PERSONAL GUARANTOR OF M/S BHARTIYA MICRO CREDIT)</b>
<b>UNDER SECTION</b>	<b>95 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Anil Kumar, PCS : *For the SIDBI/ FC*  
Ms. Pinki, Adv. : *For the RP*  
Sh. Sabhay Choudhary, Adv. : *For the Personal Guarantor*

**ORDER**

**IA NO.170/2024 in CP (IB) No.51/ALD/2023**

Ld. Counsels representing their respective parties are present through VC.

- 1.** This application has been filed for placing on record the report filed by the RP. The same is taken on record.
- 2.** Ld. Counsel, Sh. Sabhay Choudhary appears on behalf of the Personal Guarantor and seeks two weeks time to file the objection to the said report filed by the RP.
- 3.** He also further states that the copy of the petition has not been supplied to him.

**-Sd-**

**-Sd-**

4. Ld. Counsel representing the Financial Creditor as well as the RP in person seek three days time to serve the copy of the petition to the Ld. Counsel representing the Personal Guarantor on his email ID to be shared on the chat box today itself during the course of hearing.
5. Let the objection be filed within the aforesaid stipulated period with an advance copy to be supplied to the RP as well as to the Ld. Counsel representing the RP.
6. Accordingly, IA No.170/2024 stands disposed off.
7. The main matter to come up for further hearing on 31<sup>st</sup> July, 2024.

**IA NO.125/2024**

1. This is the declaration filed by the RP to the effect that he is eligible as per the IBBI guidelines, and also that he has tendered his consent already to the Financial Creditor to act as RP.
2. Accordingly, IA No.125/2024 stands disposed off.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**2<sup>nd</sup> July, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*